

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 449 OF 2018 IN
APPEAL NO. 193 OF 2017**

Dated: 22nd October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**GMR Kamalanga Energy Limited & Anr. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishrov Mukerjee
Mr. Yashaswi Kant
Ms. Raveena Dhamija

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Anusha Bardhan
Mr. Shubham Arya for R-2 & 3

ORDER

We have heard learned counsel for the parties.

Order is Reserved.

**(S. D. Dubey)
Technical Member**
ts/mk

**(Justice Manjula Chellur)
Chairperson**